

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. No. 310/90
ExxNo.

DATE OF DECISION 25/11/1993

Shri Jayantilal S. Shah **Petitioner**

Mr. P. B. Bhatt **Advocate for the Petitioner(s)**

Versus

Union of India & Ors. **Respondent**

Mr. N. S. Shevde **Advocate for the Respondent(s)**

CORAM :

The Hon'ble Mr. N. B. Patel : Vice Chairman

The Hon'ble Mr. V. Radhakrishnan : Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

Shri Jayantilal S. Shah,
Ambawadi, Ahmedabad.
(Advocate: Mr. P. P. Bhatt)

: Applicant

Versus

1. Union of India
Through:
The General Manager,
Western Railway,
Churchgate, Bombay.
2. The Divisional Railway Manager (E)
Vadodara Division,
Pratapnagar, Vadodara.
3. Mr. R. P. Shah, CHRI
C/o Station Superintendent
Western Railway,
Ahmedabad.
4. Mr. J. C. Pandya, CHRI
C/o Station Superintendent
Western Railway,
Ahmedabad.
5. Mr. K. M. Yagnik, CHRI
C/o Station Superintendent
Western Railway,
Baroda.
6. Mr. P. J. Bhatt, CHRI
C/o Station Superintendent
Western Railway,
Ahmedabad.
7. Mr. J. B. Soni, CHRI
C/o Station Superintendent,
Western Railway,
Ahmedabad.
8. Mr. A. D. Sonavane, CHRI
C/o Station Superintendent
Western Railway,
Ahmedabad.
9. Mr. J. R. Raval, CHRI
C/o. Station Superintendent,
Ahmedabad.

: Respondents

(Advocate: Mr. N. S. Shevde)
& Mr. A. D. Oza)

ORAL ORDER

IN

O.A./310/90

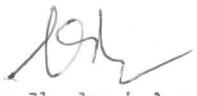
Date: 25/11/1993

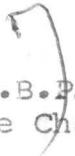
Per: Hon'ble Mr. N. B. Patel

: Vice Chairman

Mr. P. P. Bhatt advocate for the applicant and the

applicant are not present. Last time also Mr.Bhatt was not present. The application is dismissed for default. No order as to costs.


(V.Radhakrishnan)
Member (A)


(N.B.Patel)
Vice Chairman

a.a.b/m.p.